	Annexure - 3 Name of the corporate debtor: Modex International Securities Ltd; Date of commencement of CIRP: 94 March 2022; List of creditors as on: 17th May, 2022														
	·														
	List of secured financial creditors (other than financial creditors belonging to any class of creditors)														
(Amount in ₹)															
Sr.	lo N	ame of creditor	Identification No.	Details of claim received	Details of claim admitted					Amount of contingent claim		Amount of claim not admitted	Amount of claim under verificati on	Remarks, if any	
				Date of receipt Amount claimed	Amount of claim admitted Nature of	Amount covered by	Amount covered by guarantee		% voting share		any mutual				
					claim	security interest		related	in CoC		dues, that				
								party?			may be set-off				
	1 A:	xis Bank	MISL/SFC/001	3/11/2022 288,875,767.74	280,060,167.74 Secured	125,003,676.03	143,649,373.70	No	63.70%	0	0	8,815,600.00	0	That the suspended directors of the corporate debtor have not	
					financial									provided the books of accounts to the undersigned yet.	
					creditor									Therefore, we are unable to verify the claim amount with the	
														books of accounts. However, we have verified the same with bank statements and supporting documents provided by the	
														creditors itself. Hence, the above claim is admitted provisionally	
														and any further information/documents available shall be	
- 1			1											considered. Accordingly, the claim shall be revised.	
- 1			1												
H	-		1												
	Te	otal		288,875,767.74	280,060,167.74	125,003,676.03	143,649,373.70		63.70%			8,815,600.00			